

**Rejection of application for certificate of registration**

**April 3, 2000**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on **March 31, 2000** the application for certificate of registration submitted by **M/s Sreeven Leafin Pvt Ltd.**, having its Registered Office at **3rd Floor, Sri Sai Lakshmi Complex, Opp.KPHB Colony, Kukatpally, Hyderabad.**

As such, the above company cannot transact the business of Non-Banking Financial Institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

**Ajit Prasad  
Manager**

**Press Release : 1999-2000/1334**